GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 110 TO BE ANSWERED ON THE 9TH FEBRUARY, 2024

DETECTION OF DISEASES UNDER RASHTRIYA AROGYA NIDHI

*110. SHRI P.V. MIDHUN REDDY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether adequate number of doctors are available to successfully detect and treat various kind of diseases under Rashtriya Arogya Nidhi (RAN);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is taking steps to create and maintain the necessary treatment capabilities under the RAN; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR MANSUKH MANDAVIYA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 110 FOR 9TH FEBRUARY, 2024

(a) to (d) Under the Umbrella Scheme of Rashtriya Arogya Nidhi (RAN), the Ministry of Health and Family Welfare provides one-time financial assistance for treatment of poor patients (living below State/UT-wise threshold poverty line) suffering from life threatening diseases and taking treatment in Government hospitals/institutes having super-specialty facilities. Detection of various kinds of life threatening diseases and creation & maintenance of treatment capabilities are not the mandate of the Umbrella Scheme of RAN. Detection of diseases is done by the treating doctors/specialists at the Government hospitals/institutes concerned after which the applications for financial assistance under the Umbrella Scheme of RAN are submitted.
